## STATEMENT

- (1) The Miscellaneous Personal Laws (Extension) Bill, 1959.
- (2) The Securities Contracts (Regulation) Amendment Bill, 1959.
- (3) The Kerala State Legislature (Delegation of Powers) Bill, 1959.
- (4) The Haj Committee Bill, 1959.
- (5) The Indian Penal Code (Amendment) Bill, 1959.
- (6) The Kerala Appropriation (No. 2) Bill, 1959.
- (7) The Arms Bill, 1959.
- (8) The Appropriation (No. 8) Bill, 1959.
- (9) The Andhra Pradesh and Madras (Alteration of Boundaries) Bill, 1959.
- (10) The Indian Statistical Institute Bill. 1959.
- (11) The Sugar (Special Excise Duty) Bill, 1959.
- (12) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1959.
- (13) The Indian Tariff (Amend-ment) Bill, 1959.
- (14) The Married Women's Property (Extension) Bill, 1959,
- (15) The Mines (Amendment) Bill, 1959.
- (16) The Constitution (Eighth Amendment) Bill, 1959.

## PAPER LAID ON THE TABLE

STATEMENT ON RESULTS OF TESTS ON PIMPRI PENICILLIN ADMINISTERED TO LATE SHRI V. D. TRIPATHI, M.P.

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay 148 RSD.—3.

on the Table a statement on the results of the independent tests carried out on the samples of the batch of Pimpri penicillin from which the vial of penicillin administered to the late Shri V. D. Tripathi, M.P., was drawn. [Placed in Library. See No. LT-18-7/60].

SHRI T. S. AVINASHILINGAM CHETTIAR (Madras): Is this being circulated?

MR. CHAIRMAN: Yes.

REPORT OF THE JOINT COM-MITTEE ON THE MANIPUR LAND REVENUE AND LAND REFORMS BILL, 1959.

श्री एल किति माध अभर्मा (मनीपुर):
श्रीमन्, मनीपुर संघ-राज्य क्षेत्र में भूराजस्व सम्बन्धी विधि का समेकन तथा संशोधन करने तथा भूमि सुधार के कितपय
उपायों का उपबन्ध करने वाले विधेयक पर
दोनों सभाग्रों की संयुक्त समिति के प्रतिबेदन की एक प्रति, मैं मेज पर रखता
हूं।

REPORT OF THE JOINT COM-MITTEE ON THE TRIPURA LAND REVENUE AND LAND REFORMS MILL, 1959.

श्री एत० लित माधव शर्मा (मनी-पुर): श्रीमन्, त्रिपुरा संघ-राज्य क्षेत्र में भू-राजस्व सम्बन्धी विधि का ममेकन तथा संशोधन करने तथा सम्पदास्रों के स्रर्जन तथा भूमि सुधार के कतिपय स्रन्य उपायों का उपबन्ध करने वाले विधेयक पर दोनों सभास्रों की संयुक्त समिति के प्रतिवेदन की एक प्रति मैं मेज पर रखता हूं।